

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14706-14707/2024

(Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001455/2014 12-03-2024 in WRITC No. 1002600/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

PRASHANT KUMAR VERMA

Petitioner(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS
SAMITI LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and IA No.146517/2024-EXEMPTION FROM FILING O.T. and IA No.146519/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 14679/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 146458/2024

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 146460/2024)

SLP(C) No. 14677-14678/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 146414/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 146417/2024)

SLP(C) No. 15166-15167/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 149656/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 149657/2024)

SLP(C) No. 15647/2024 (XI)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 154327/2024

FOR EXEMPTION FROM FILING O.T. ON IA 154329/2024)

Date : 29-07-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Ms. Rachana Srivastava, Sr. Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.
Ms. Monika, Adv.

Ms. Jyoti Dastidar, AOR
Mr. Abhijit Mittal, Adv.
Mr. Anukalp Jain, Adv.
Ms. Shaivya Singh, Adv.
Mr. Pulkit Khanduja, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable in four weeks.
2. Dasti, in addition, is permitted.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)